

basis. But there is a provision in the contract that if port capacity is developed, greater quantities can be supplied.

**Shri Narayanankutty Menon:** May I know whether the authorities of the Port of Cochin informed the Government of India that it was possible to receive iron ore for transmission through the port of Cochin and whether that offer had been considered? What action has been taken?

**Shri Satish Chandra:** It will be considered. But one has to see whether the cost will not be too high for transporting iron ore from the mines to that particular port.

#### **Reorganisation of the Office of D.G., S. & D.**

\*1767. **Shri Tangamani:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether there is proposal to reorganise D.G., S. & D. organisation;

(b) if so, details of the same; and

(c) what is the nature of steps proposed for rectifying purchases found defective?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

**Shri Tangamani:** Is it not a fact that the Stores Purchase Committee made certain recommendations and on the basis of those recommendations, the Indian Supply Service and the Indian Inspection Service have now come into force from 9th January, 1961.

**Shri Anil K. Chanda:** Yes, Sir.

**Shri Tangamani:** Because the DGSD has purchased locally stores worth at least Rs. 182.9 crores in the year 1959-60, may I know whether the wings of this section, namely, supply, finalising wing, planning, inspection and disposal wing had been toned up

because of complaints that have been received?

**Shri Anil K. Chanda:** No, Sir. It is on the advice of the Stores Purchase Committee that several new wings were opened like the progress wing, price finalisation unit and the planning and distribution unit.

**Shri Tangamani:** This House had, on two or three occasions, been told that the many purchases made by the DGSD for the Railways from certain firms like Singh Engineering Co., etc., sleepers, keys, etc.—were defective. I would like to know what arrangement is being made to have a proper check-up with the Railway Ministry and whether the Controller of Stores of the Indian Railways and the office of the DGSD have any kind of consultation and also whether it is a fact that because there is no such co-ordination these things were passed originally but the defects were noticed only in Alipur or in some other inspection places?

**Shri Anil K. Chanda:** It is a very involved question, but I might give a general picture. The railways are perhaps our biggest indenters and in 1957, we supplied goods worth about Rs. 100 crores and complaints were only with regard to stores amounting to .001 per cent. of the total purchase. The terms of contract are very favourable to the Government and in case of any defects the goods have got to be changed by the consignor at his own cost.

**Pandit D. N. Tiwari:** May I know whether it is a fact that orders placed through DGSD to foreign countries are supplied late while the orders placed directly are supplied in shorter periods and if so, what are the reasons?

**Shri Anil K. Chanda:** I am not quite sure if the hon. Member is correctly informed. With regard to certain goods, the nature of the goods are such that some delay is inevitable. One has got to be very careful about specifications, particularly when the goods come from overseas.

**Shri S. M. Banerjee:** May I know whether it is a fact that recently certain things manufactured by Singh Engineering Works, which were passed by the Deputy Director of Inspection.....

**Mr. Speaker:** Some question was asked by Shri Tangamani.

**Shri S. M. Banerjee:** I want to know whether there is an enquiry being conducted into that?

**Shri Anil K. Chanda:** Yes, Sir. There was a question the other day put by the hon. Member himself. Unfortunately that question did not come up. We have made certain enquiries. Certain other enquiries are still proceeding. At the moment, it seems that there has been no default on the part of our inspectorate.

**Pandit D. N. Tiwari:** In many cases we have seen that orders placed directly by the Railways or other departments are supplied at an earlier date while the orders placed through the DGSD are supplied late.

**Shri Anil K. Chanda:** I am not quite sure if the Railways directly placed any orders to the foreign suppliers.

**Shri Tangamani:** Is it not a fact that we are also purchasing stores through the India Supply Mission and also the Indian Stores Department, London? May I know whether these two departments have also come directly under the DGSD and if so, what is the nature of steps that have been taken?

**Shri Anil K. Chanda:** So far as the India Supply Mission and the Indian Stores Department are concerned, they are not under the DGSD; but they are directly under the Ministry.

**Shri Morarka:** May I ask for a clarification from the hon. Deputy Minister? He said that in 1957, goods worth Rs. 100 crores were supplied to the Railways and the complaints received were only about .001 per cent. That means, goods worth Rs. 1 lakh.

**Shri Anil K. Chanda:** That is what I am told by the department.

**Shri Ramanathan Chettiar:** What is the total purchase by the DGSD on an average?

**Shri Anil K. Chanda:** It is a little over Rs. 200 crores a year.

#### Press Trust of India

\*1768. **Shri Goray:** Will the Minister of Labour and Employment be pleased to state.

(a) whether it is a fact that employees in the Delhi Office of the Press Trust of India staged a stay-in-strike on the 5th April, 1961;

(b) whether Government are aware of the deterioration in the relation between the employees of the Press Trust of India and its managing board; and

(c) what advice Government have given to the Managing Board to bring about an improvement in the situation?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes, for two hours from 11 A.M. to 1 P.M.

(b) No.

(c) Does not arise.

**Shri Goray:** Has the Government been informed by the management of the PTI that the appeal that they preferred to the Supreme Court has been withdrawn?

**Shri Abid Ali:** No, Sir. The appeal has been filed and I know it. But it has not been admitted still. I do not know whether it has been withdrawn.

**Shri Joachim Alva:** What sort of liaison is the Ministry of Labour maintaining with the Ministry of Information and Broadcasting? That Ministry has given out licences to other rival bodies and the situation in the Press Trust of India has definitely deteriorated. I want to know what kind of liaison is kept with the Ministry of Information and Broadcasting